

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-507(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.

.... Applicant/petitioner

Vs.

Amarpali Dream Valley Pvt. Ltd.

.... Respondent

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Anurag Sharma, Adv.

For the Respondent(s): Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy
counsels for Mr. Alok Kr. Aggarwal, Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018

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